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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER : :

PETITION NUMBER : TCP/386/ (IB)/2017

NAME OF THE PETITIONER(S) : GURMINDER SINGH

NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD

UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|--------------|--------------------------|--------------------|-------------------------------|
| | | | REPRESENTATION BY WHOM |

ORDER

Counsel representing both the parties present. Counsel for petitioner is directed to file an affidavit and bank statement in view of Section 9(3)(b)(c) of I&B Code, 2016, within seven days. Matter is posted for final hearing. Put up on **30.06.2017 at 02.30 P.M.**

S. vijayaragan

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

sharief tariq
(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))